

SECTION-III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 27873 OF 2010

AND

19956, 19968, 19969, 19970, 19972, 19973, 19974, 19975, 19976, 19977, 19978, 19979,
19981, 19982, 19983, 19984, 19985, 19986, 19987, 19988, 19989, 19990, 19991, 19992,
19993, 19994, 19995, 19996, 19997, 19998, 19999, 20000, 20002, 20003, 20004, 24005,
24006, 25057, 25551, 25552, 25553, 25554, 25555, 26856, 26857, 26858, 26859, 26860,
26861, 26862, 28174, 28175, 28177, 28178, 28179, 28180, 28181, 28182, 28184, 28185,
28186, 30198, 30199, 30200, 30201, 30203, 30204, 30206, 30209, 30210, 32538, 32539,
32541, 32542, 32543, 32544, 32545, 32546, 32547, 32548, 32549, 32551, 32552, 32554,
32555 & 32556 OF 2010

AND

2146, 2147, 2148, 2149, 2150, 2151, 2152, 2153, 3705, 4449, 4458-4482, 4483, 4484,
4486, 4487, 4488, 4489, 4490, 4491, 4492, 4493, 4494, 4495, 5064, 10907, 10909,
10911, 10915, 10918 & 10919 OF 2011

AND

35457-35626 OF 2012

AND

SLP(C) NO...(CC) 12507 OF 2013

AND

SLP(C) NOS. 14801-14806, 14807-14812, 14813-14818, 14819-14824, 14825-14830,
18010-18020, 18064-18069, 18070-18074, 20727, 20728, 20729, 20732-20735, 20736,
20737, 20738, 20740, 20742-20743, 20748-20749, 20750-20764, 20766-20769,
20770-20773, 20775-20777, 20781-20798, 20799, 20804, 20805, 20808, 20810, 20813,
20815-20819, 20821, 20823, 22510, 22511-22514, 23183-23186, 25045, 25135-25136,
27146, 27147, 27148-27150, 27151, 28704, 31227, 31662, 32335-32337, 32338, 32339,
32340, 33916-33938, 33939 & 37033-37037 OF 2013,

AND

1828, 1829, 1830, 1831, 1840, 2715, 3446, 3447, 3448 3449, 4573, 4574, 4575, 4576,
5348, 5996, 5997, 5998, 8185, 9204, 9205, 9884, 11122, 11765, 11766, 17094, 17095,
17124, 18943, 18944, 18946, 18947, 18948, 19238, 19302, 22488, 22788, 22489, 22491,
24160, 24161 & 24159 OF 2014

AND

SLP (C) NOS. 4701, 5800, 4700, 5801 & 5799 OF 2015

AND

CIVIL APPEAL NOS. 2428, 2429, 2430 & 2880 OF 2015

OFFICE REPORT

It is submitted that this is a batch of matters above mentioned. Service positions/status of the matters are as under: -

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
1.	27873/2010	1	-	-	-	Complete
2.	19956/2010	1	1	-	-	Complete
3.	19968/2010	1	-	1	-	Complete
4.	19969/2010	1	1	-	-	Complete
5.	19970/2010	1	1	-	-	Complete
6.	19972/2010	1	-	1	-	Complete.
7.	19973/2010	1	-	1	-	Complete. Counter affidavit filed
8.	19974/2010	3	2 & 3	1	-	Complete
9.	19975/2010	1	1	-	-	Complete
10.	19976/2010	2	R-1	-	-	Incomplete
11.	19977/2010	1	1	-	-	Complete.
12.	19978/2010	1	1	-	-	Complete.
13.	19979/2010	2	R-1, R-2	-	-	Complete
14.	19981/2010	1	-	1	-	Complete
15.	19982/2010	2	1	-	2	Incomplete in R. No. 2
16.	19983/2010	1	-	1	-	Complete
17.	19984/2010	1	-	1	-	Complete
18.	19985/2010	1	-	1	-	Complete.
19.	19986/2010	1	1	-	-	Complete
20.	19987/2010	1	-	1	-	Complete. Counter affidavit filed.
21.	19988/2010	2	-	R-1	R-2	Incomplete
22.	19989/2010	1	-	-	1	Incomplete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
23.	19990/2010	1	1	-	-	Complete
24.	19991/2010	1	-	1	-	Complete
25.	19992/2010	2	1	1	-	Complete
26.	19993/2010	1	1	-	-	Complete
27.	19994/2010	1	1	-	-	Complete. Counter affidavit filed.
28.	19995/2010	1	1	-	-	Complete. Counter affidavit filed.
29.	19996/2010	1	1	-	-	Complete
30.	19997/2010	1	1	-	-	Complete
31.	19998/2010	1	1	-	-	Complete
32.	19999/2010	1	-	1	-	Complete. Counter affidavit filed.
33.	20000/2010	1	1	-	-	Complete
34.	20002/2010	1	1	-	-	Complete
35.	20003/2010	1	-	1	-	Complete
36.	20004/2010	1	1	-	-	Complete
37.	24005/2010	1	-	1	-	Complete
38.	24006/2010	1	-	1	-	Complete
39.	25057/2010	1	1	-	-	Complete
40.	25551/2010	1	-	1	-	Complete
41.	25552/2010	2	1 & 2	1	-	Complete
42.	25553/2010	2	1 & 2	1	-	Complete
43.	25554/2010	1	-	1	-	Complete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
44.	25555/2010	1	1	-	-	Complete
45.	26856/2010	2	A/D/S/ 1 A/D 2	-	-	Complete
46.	26857/2010	2	1 & 2	-	-	Complete
47.	26858/2010	3	A/D card 2 & 3	1	-	Complete
48.	26859/2010	1	1	1	-	Complete
49.	26860/2010	1	1	-	-	Complete
50.	26861/2010	1	1	-	-	Complete
51.	26862/2010	1	1	-	-	Complete
52.	28174/2010	2	1 & 2	-	-	Complete
53.	28175/2010	1	-	1	-	Complete
54.	28177/2010	1	1	-	-	Complete
55.	28178/2010	1	1	-	-	Complete
56.	28179/2010	2	1	1	-	Complete
57.	28180/2010	1	-	1	-	Complete
58.	28181/2010	1	-	1	-	Complete
59.	28182/2010	2	1 & 2	1	-	Complete
60.	28184/2010	1	-	1	-	Complete
61.	28185/2010	1	1	-	-	Complete
62.	28186/2010	3	A/S 1 A/D card 2 & 3	-	-	Complete
63.	30198/2010	1	1	1	-	Complete
64.	30199/2010	1	1	-	-	Complete
65.	30200/2010	1	1	-	-	Complete
66.	30201/2010	1	1	-	-	Complete
67.	30203/2010	1	1	1	-	Complete
68.	30204/2010	1	1	-	-	Complete
69.	30206/2010	1	1	1	-	Complete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
70.	30209/2010	1	1	-	-	Complete
71.	30210/2010	1	1	-	-	Complete
72.	32538/2010	1	1	-	-	Complete
73.	32539/2010	3	1	-	-	Complete
74.	32541/2010	1	1	-	-	Complete
75.	32542/2010	1	1	-	-	Complete
76.	32543/2010	1	1	-	-	Complete
77.	32544/2010	1	1	-	-	Complete
78.	32545/2010	1	1	-	-	Complete
79.	32546/2010	1	1	-	-	Complete
80.	32547/2010	2	R-1	-	R-2	Incomplete
81.	32548/2010	1	1	-	-	Complete
82.	32549/2010	2	R-1	-	R-2	Incomplete
83.	32551/2010	1	1	-	-	Complete
84.	32552/2010	1	1	-	-	Complete. Counter affidavit filed.
85.	32554/2010	1	1	1	-	Complete
86.	32555/2010	1	1	-	-	Complete
87.	32556/2010	1	1	1	-	Complete. Counter affidavit filed.
88.	2146/2011	1	1	1	-	Complete
89.	2147/2011	1	1	1	-	Complete
90.	2148/2011	1	1	1	-	Complete
91.	2149/2011	1	1	-	-	Complete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
92.	2150/2011	1	1	1	-	Complete
93.	2151/2011	1	1	1	-	Complete
94.	2152/2011	1	1	1	-	Complete
95.	2153/2011	2	A/S-1 A/D card 2	-	-	Complete
96.	3705/2011	1	1	1	-	Complete
97.	4449/2011	1	1	1	-	Complete
98.	4458-4482/2011	25	4464, 4465, 4470, 4474, 4476, 4477 & 4481. Proof of service received in 4471-4473, 4479-4480 & 4482	4458-4463, 4466-4469, 4475 & 4478	-	Complete
99.	4483/2011	1	1	-	-	Complete
100.	4484/2011	1	1	-	-	Complete
101.	4486/2011	1	-	1	-	Complete
102.	4487/2011	1	-	1	-	Complete.
103.	4488/2011	1	-	1	-	Complete
104.	4489/2011	1	-	1	-	Complete
105.	4490/2011	1	1	1	-	Complete. Counter affidavit filed.
106.	4491/2011	1	-	-	-	Complete
107.	4492/2011	1	1	-	-	Complete
108.	4493/2011	1	1	-	-	Complete
109.	4494/2011	1	-	1	-	Complete. Counter

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
						affidavit filed.
110.	4495/2011	1	1	1	-	Complete
111.	5064/2011	1	1	-	-	Complete
112.	10907/2011	1	1	-	-	Complete
113.	10909/2011	1	1	1	-	Complete
114.	10911/2011	3	1, 2 & 3	-	-	Complete
115.	10915/2011	1	-	1	-	Complete. Counter affidavit filed.
116.	10918/2011	1	-	1	-	Complete
117.	10919/2011	2	A/D/S 1 A/D 2	-	-	Complete
118.	35457-626/2012	170	-	-	-	Incomplete
119.	CC.No.12507/13					Fresh Matter
120.	14801-806/2013	5	-	2	1, 3, 4 & 5	Incomplete
121.	14807-812/2013	6	R. No. 4 Unserved cover received with remarks "Receiver expired" from R. No. 5	1 & 3	2 & 6	Incomplete
122.	14813-818/2013	6	(Unserved cover received with remarks "No such person on this address" from R. No. 4)	3	1, 2, 5 & 6	Incomplete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
123.	14819-824/2013	5	4 & 5	2 & 3	1	Incomplete
124.	14825-830/2013	5	R. No. 3 (Unserved cover received with remarks "Not found" from R. No. 4)	1	2 & 5	Incomplete
125.	18010-20/2013	11	1, 3, 5, 7, 8 & 10	-	2, 4, 6 & 9	Incomplete
126.	18064-69/2013	6	4 & 6	2 & 3	1 & 5	Incomplete
127.	18070-74/2013	5	5	1 & 3	2 & 4	Incomplete
128.	20727/2013	1	-	1	-	Complete
129.	20728/2013	1	-	1	-	Complete
130.	20729/2013	1	-	-	1	Incomplete
131.	20732-735/2013	4	-	-	4	Incomplete
132.	20736/2013	1	-	1	-	Complete
133.	20737/2013	1	-	1	-	Complete
134.	20738/2013	1	-	-	1	Incomplete
135.	20740/2013	1	-	1	-	Complete (Proof of service received)
136.	20742-743/2013	2	2	-	-	Complete
137.	20748-749/2013	2	AD Card in SLP No. 20749/2013 Unserved cover received with remarks "Refused in SLP	1	-	Complete (Proof of service received) in R. No. 1 in SLP No.

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
			20748/2013”			20749/13
138.	20750-764/2013	15	-	-	15	Incomplete
139.	20766-769/2013	3	1 & 3	-	2	Incomplete
140.	20770-773/2013	4	3	-	1, 2 & 4	Incomplete
141.	20775-777/2013	3	-	2	1 & 3	Incomplete
142.	20781-798/2013	18	20782, 20783, 20785, 20787, 20789, 20791, 20793, 20794, 20796, 20797, 20798		20781, 20784, 20786, 20788, 20790, 20792, 20795	Incomplete
143.	20799/2013	3	-	3	-	Complete
144.	20804/2013	1	-	-	1	Incomplete
145.	20805/2013	1	-	1	-	Complete
146.	20808/2013	1	Unserved cover received with remarks “Incomplete address received”	-	-	Incomplete
147.	20810/2013	1	-	1	-	Complete
148.	20813/2013	1	-	-	1	Incomplete
149.	20815-819/2013	5	-	-	5	Incomplete
150.	20821/2013	1	-	-	1	Incomplete
151.	20823/2013	1	-	1	-	Complete
152.	22510/2013	1	-	1	-	Complete
153.	22511-514/2013	4	1	-	2, 3 & 4	Incomplete
154.	23183-186/2013	5	-	-	5	Incomplete
155.	25045/2013	1	1	-	-	Complete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
156.	25135-136/2013	1	-	-	1	Incomplete
157.	27146/2013	1	-	1	-	Complete
158.	27147/2013	1	-	-	1	Incomplete
159.	27148-150/2013	3	-	-	3	Incomplete
160.	27151/2013	1	-	1	-	Complete
161.	28704/2013	1	-	-	1	Incomplete
162.	31227/2013	1	-	1	-	Complete
163.	31662/2013	1	-	-	1	Incomplete
164.	32335-337/2013	3	-	-	3	Incomplete
165.	32338/2013	1	-	1	-	Complete
166.	32339/2013	1	-	1	-	Complete
167.	32340/2013	1	-	-	1	Incomplete
168.	33916-938/2013	23	33920, 33925, 33927, 33930, 33933-33936	SLP no. 33916, 33917-19, 33921, 33922, 33924 & 33926	SLP Nos. 33923, 33928, 33929, 33931, 33932, 33937 & 33938	Incomplete
169.	33939/2013	1	-	1	-	Complete
170.	37033-37/2013	3	-	5	-	Complete
171.	1828/2014	1	-	-	1	Incomplete
172.	1829/2014	2	-	1	2	Incomplete
173.	1830/2014	1	-	1	-	Complete
174.	1831/2014	1	-	1	-	Complete
175.	1840/2014	1	-	-	1	Incomplete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
176.	2715/2014	1	-	-	-	Complete
177.	3446/2014	1	-	1	-	Complete. Counter affidavit filed.
178.	3447/2014	1	-	-	1	Incomplete
179.	3448/2014	1	-	-	1	Incomplete
180.	3449/2014	1	-	1	-	Complete. Counter affidavit filed.
181.	4573/2014	1	1	-	-	Complete
182.	4574/2014	2	-	R-1	R-2	Incomplete
183.	4575/2014	2	-	1 & 2	-	Complete
184.	4576/2014	1	-	-	1	Incomplete
185.	5348/2014	1	-	-	1	Incomplete
186.	5996/2014	1	-	-	1	Incomplete
187.	5997/2014	1	-	-	1	Incomplete
188.	5998/2014	1	-	-	1	Incomplete
189.	8185/2014	1	1	-	-	Complete
190.	9204/2014	1	-	-	1	Incomplete
191.	9884/2014	1	-	1	-	Complete
192.	11122/2014	2	R-1	-	R-2	Incomplete
193.	11765/2014	5	3	-	1, 2, 4 & 5	Incomplete
194.	9205/2014	1	-	-	-	Incomplete
195.	11766/2014	1	-	-	1	Incomplete
196.	17094/2014	1	-	1	-	Complete
197.	17095/2014	1	-	-	1	Incomplete

S. No.	SLP Nos.	Total resp.	A.D. Card/ affidavit of service filed on behalf of respondent nos.	Vakalatna ma filed on behalf of R. Nos.	Neither A.D. Card nor unserved cover received from R. Nos.	Remarks / service of notice.
198.	17124/2014	1	1	-	-	Complete
199.	18943/2014	1	1	-	-	Complete
200.	18944/2014	1	-	-	1	Incomplete
201.	18946/2014	1	-	-	1	Incomplete
202.	18947/2014	5	-	-	5	Incomplete
203.	18948/2014	1	-	-	1	Incomplete
204.	19238/2014	1	-	-	1	Incomplete
205.	19302/2014	1	-	-	1	Incomplete
206.	22488/2014	1	-	-	1	Incomplete
207.	22788/2014	1	-	-	1	Incomplete
208.	22489/2014	1	-	-	1	Incomplete
209.	22491/2014	1	-	-	1	Incomplete
210.	24160/2014	1	A/S	-	-	Complete
211.	24161/2014	1				Complete (Proof of service received)
212.	24159/2014	1	A/S	-	1	Complete
213.	4701/2015	1	-	-	1	Incomplete
214.	5800/2015	1	-	-	1	Incomplete
215.	4700/2015	1	-	-	1	Incomplete
216.	5801/2015	1	-	-	1	Incomplete
217.	5799/2015	1	-	-	1	Incomplete

CIVIL APPEAL NOS. 2428, 2429 & 2430 OF 2015

These matters were listed before the Hon'ble Court on 23rd February, 2015 when the Hon'ble Court was pleased to pass the following Order.

**"Delay condoned.
Leave granted.
Tag with SLP(C) No. 4701 of 2015"**

There is sole Respondent in all the matters above mentioned. Notice of Lodgment of Petition of appeal was issued on 18th March, 2015. Service is awaited.

CIVIL APPEAL NO. 2880 OF 2015

The matter above mentioned was listed before the Hon'ble Court on 13th March 2015, when the Hon'ble Court was pleased to passed the following Order:

**"Delay condoned.
Leave granted. List the matter alongwith Civil Appeal
No.2428/2015."**

There is sole respondent in this matter. Counsel has filed spare copy on 19th March 2015 and Notice of Lodgment of Petition of Appeal was issued on 21th March 2015. Service of notice is awaited.

SLP(C) NO. 8916 OF 2015

The matter above mentioned was listed before the Hon'ble Court on 20th March 2015, when the Hon'ble Court was pleased to passed the following Order:

**"Delay condoned.
Leave granted.
Tag with SLP(C) ...CC 4153/2015."**

It is submitted that Counsel for the petitioner has not filed spare copies hence notice could not be issued.

SLP(C) NOS. 8920 & 8927 OF 2015

The matters above mentioned were listed before the Hon'ble Court on 20th March 2015, when the Hon'ble Court was pleased to passed the following Order:

**"Delay condoned.
Issue notice.
Tag with SLP(C) No. 5998/2014."**

It is submitted that Counsel for the petitioner has not filed spare copes hence notice could not be issued.

The matters above mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 20TH DAY OF MARCH, 2015.

ASSISTANT REGISTRAR

COPY TO:

Mr. B. V. Balaram Das, Advocate
Mr. Shivaji M. Jadhav, Advocate
Mr. Kamal Mohan Gupta, Advocate
Mr. Jatin Zaveri, Advocate
Mr. Venkita Subramoniam T. R., Advocate
Mr. Praveen Kumar, Advocate
Mr. Rashmikumar Manilal Vithlani, Advocate
Mr. Vimal Chandra S. Dave, Advocate
Mr. Arun K. Sinha, Advocate
Ms. Sujata Kurdukar, Advocate
Mr. Surya Kant, Advocate
Mr. Kaushal Yadav, Advocate
Mr. Pradeep Kumar Bakshi, Advocate
Mr. Anis Ahmed Khan, Advocate
Mr. Ranjan Kumar, Advocate
Mr. Ranjith K. C., Advocate
M/S. Parekh & Co., Advocate
Mrs. Anil Katiyar, Advocate
Mr. Purvish Jitendra Malkan, Advocate
Mr. Pranab Kumar Mullick, Advocate
Dr. Kailash Chand, Advocate
Ms. Kavita Jha, Advocate
Mr. Y. Raja Gopala Rao, Advocate
Mr. Purvish Jitendra Malkan, Advocate
Mr. Rameshwar Prasad Goyal, Advocate
Mr. M. C. Dhingra, Advocate
Mr. Gaurav Dhingra, Advocate
Mr. Rameshwar Prasad Goyal, Advocate
Mr. S. K. Sabharwal, Advocate
M/S. Lex Regis Law Offices, Advocate
Mr. Y. Raja Gopala Rao, Advocate
Ms. Sonia Mathur, Advocate
Mr. Amit Sharma, Advocate

ASSISTANT REGISTRAR